

**CP NO. 103(ND)/2015
RT No.08/2016**

Surinder Kumar Viridi

...Petitioner

Versus.

M/s Beavers Leathers Pvt. Ltd. & Ors.


...Respondents

Present:-

Mr. Vishal Kumar, Advocate with Mr. Surinder Kumar Viridi, petitioner, in person and Mr. Mast Ram, Practising Company Secretary for petitioner.
Mr. Rajinder Mahajan, Advocate for respondent No.1 to 3.

The learned counsel for petitioner has filed written submissions. The matter cannot be taken up today because of the part heard CP No.49/2007 / RT No. 17/2016 which is going to consume the whole day.

The matter is adjourned for arguments to 05.12.2016 as learned counsel for petitioner submits that he would not be available up to 30.11.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

November 10, 2016

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